

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 50 OF 2018**

**Dated : 9<sup>th</sup> July, 2019**

**In the matter of:**

Talwandi Sabo Power Ltd.

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission &Ors.

.... Respondent(s)

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **19.11.2019.**

**PS/Court Master**

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